

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.3350/2018**

New Delhi this the 30<sup>th</sup> day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Ms. Manjit Hooda, Aged about 41 years,  
D/o Shri RAmphal Hooda,  
R/o H.No. 257, Pana Koko,  
Bhagari, Village Karala,  
Delhi-110081
2. Ms. Punam Sharma, Aged about 38 years,  
D/o Sh. Kirshan Sharma,  
R/o H.No. 132-B, Rajendra Part Ext.,  
Nangloi, Delhi-110041

(By Advocate: Mr. Pradeep Kumar for Mr. Anmol Pandita)

## Versus

1. Chief Secretary, Govt. of NCT of Delhi,  
Delhi Secretariat, IP Estate, Delhi,
2. The Chairman,  
Delhi Subordinate Services Selection Board,  
FC-18, Institutional Area,  
Karkardoom, Delhi
3. Director, Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, IP Estate,  
Delhi-110053

(By Advocate: Ms. Harvinder Oberoi)

## **ORDER (Oral)**

## **MS. NITA CHOWDHURY:**

Proxy counsel appears for the applicant and informs that he wishes to withdraw this OA as per the directions of the applicant. The OA is dismissed as withdrawn. No costs.

**(S.N. TERDAL)  
MEMBER (J)**

**(NITA CHOWDHURY)  
MEMBER (A)**

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